

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble.Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 20/16	TP 127/16	For Clarifica- tion	621A	Homag India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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The matter is listed today for further hearing. PCS is absent. Perused the office note.
Issue notice to the PCS and also to the petitioner company.
List it on 07.09.2017.


MEMBER (J)


MEMBER (T)